

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).1989/2007

(From the judgement and order dated 28/09/2006 in WP No. 5075/2005 of The
HIGH COURT OF BOMBAY AT NAGPUR)

MOHD.ISMAIL

Petitioner(s)

VERSUS

DINKAR VINAYAKRAO DORLIKAR

Respondent(s)

(With prayer for interim relief)

Date: 25/02/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE
HON'BLE MR. JUSTICE HARJIT SINGH BEDI

For Petitioner(s) Mr.Shaad Anwar, Adv.
Mr. Subhash Chandra Jain,Adv.

For Respondent(s) Mr.Manish Pitale, Adv.
Mr.Nitin Vyavahare, Adv.
Mr. Chander Shekhar Ashri,Adv.

UPON hearing counsel the Court made the following
ORDER

List in July, 2008 for final disposal on a non-miscellaneous day.

Rejoinder, if any, be filed in the meantime.

(Satish K.Yadav)
Court Master

(Phoolan Wati Arora)
Court Master